

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA

UNSTARRED QUESTION NO. 3222

TO BE ANSWERED ON 28/03/2025

IMPLEMENTATION OF PM-KISAN IN TAMIL NADU

3222 Dr. M. Thambidurai:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the salient features of the Pradhan Mantri-Kisan Samman Nidhi (PM-KISAN) yojana;
- (b) the details of the number of beneficiaries under this scheme so far in Tamil Nadu;
- (c) whether the agricultural labourers are covered under this scheme;
- (d) if so, the details thereof for Tamil Nadu and if not, the reasons therefor; and
- (e) the steps taken by Government to cover more beneficiaries?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (d): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr. in 19 installments since inception. Under the 19th instalment of the PM-KISAN Scheme released on 24th February 2025, an amount of more than Rs. 22,000 Crore was disbursed to more than 9.8 Crore farmers, out of which an amount of more than Rs. 490 Crore was released to more than 22.5 lakh beneficiaries of Tamil Nadu. The instalment-wise details of the number of beneficiaries in Tamil Nadu is at annexure.

The PM-Kisan scheme is applicable to cultivable landholding farmers only and agricultural labourers are not eligible for getting benefit under this scheme

(e): The Government of India often undertakes saturation drives in coordination with the State Governments to ensure that no eligible farmers are left out from the Scheme. A major nationwide saturation drive, including Tamil Nadu, was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, around 25 lakh eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted from September 2024 to clear the pending self-registration cases. Since the beginning of the drive, over 30 lakh pending self-registration cases have been approved by the States/UTs so far. As a result of these campaigns, more than 2.26 lakh new farmers were included under the PM-KISAN scheme in Tamil Nadu.

Installment-wise details of beneficiaries under PM-Kisan Scheme in Tamil NaduInstallment wise Payment Status

Instalment No.	Instalment Period	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
1 st	FY 2018-2019 (Dec-March)	21,61,292	432.26
2 nd	FY 2019-2020 (April-July)	29,71,369	660.93
3 rd	FY 2019-2020 (Aug-Nov)	33,74,461	753.06
4 th	FY 2019-2020 (Dec-March)	34,37,365	716.90
5 th	FY 2020-2021 (April-July)	43,04,758	933.64
6 th	FY 2020-2021 (Aug-Nov)	44,08,836	902.80
7 th	FY 2020-2021 (Dec-March)	37,51,568	756.76
8 th	FY 2021-2022 (April-July)	37,74,706	792.53
9 th	FY 2021-2022 (Aug-Nov)	37,09,969	744.82
10 th	FY 2021-2022 (Dec-March)	36,73,806	742.29
11 th	FY 2022-2023 (April-July)	31,92,735	707.52
12 th	FY 2022-2023 (Aug-Nov)	22,07,417	452.94
13 th	FY 2022-2023 (Dec-March)	20,29,571	414.31
14 th	FY 2023-2024 (April-July)	20,95,323	443.91
15 th	FY 2023-2024 (Aug-Nov)	20,45,366	491.39
16 th	FY 2023-2024 (Dec-March)	21,50,555	503.46
17 th	FY 2024-2025 (April-July)	21,83,435	460.03
18 th	FY 2024-2025 (Aug-Nov)	21,94,651	455.94
19 th	FY 2024-2025 (Dec-March)	22,50,180	490.42
	Grand Total:		11855.90